

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 112
CP(IB) 359 of 2020

Order under Section 9 IBC

IN THE MATTER OF:

Santosh Kumar Sharma
V/s
Ray Infrastructure Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..20/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Operational Creditor : Mr. Santosh Kumar Sharma in person
For the Corporate Debtor : Mr. Vijay H Patel

ORDER

Pleadings are complete.

We direct parties to upload pleadings and submissions on **E-portal** within **Seven (7)** days, without fail.

Matter stands adjourned to 23.08.2021

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

SK

(MADAN B GOSAVI)
MEMBER (JUDICIAL)